

**Know How of Electronic Device Developed  
by W.H.O. Which Indicates Daily Level  
of Fertility**

9079. KUMARI PUSHPA DEVI SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the know how of an electronic device developed by World Health Organisation which indicates the daily level of fertility and infertility of women;

(b) if so, details of that recent development; and

(c) to what extent it will be helpful in devising women's fertility?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) and (b) The WHO has supported the research for developing an automatic electronic thermometer which does away with the need to plot and interpret daily temperature recordings and graphs, and does facilitate the use of basal body temperature method of the natural family planning. According to the WHO report, little progress has been made in 1982 due to lack of such types of devices for testing.

(c) These devices, if they are cheap and easily available, would enable a woman to know the safe period as a method for natural family planning, when they would be avoiding sexual activities in the period around ovulation which is most susceptible for pregnancy.

**Solution of Nicaragua Situation**

9080. SHRI NITYANANDA MISHRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Nicaragua situation came for debate at the Security Council meeting during the last week of March this year;

(b) if so, whether our representative to the United Nations suggested a solution for peace in Central America; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF 'EXTERNAL AFFAIRS  
(SHRI A.A. RAHIM): (a) Yes, Sir.

(b) and (c) Our Acting Permanent Representative to the United Nations made a statement in the Security Council on 25th March, 1983 on the subject of a complaint before the Council by Nicaragua. In his statement he said that "the possibility of a wider conflict in the region looms large on the horizon. The Council has been urged to assume the responsibility entrusted to it under the UN Charter and to prevent any further intensification of activities likely to result in breach of peace. The objectives and principles of Non-alignment clearly lay down that every State has a right to pursue its own political and social system and to determine the destiny of its own people without any hindrance, interference or intervention. Nicaragua has a rightful expectation that by discharging its functions under the UN Charter, the Council will help at preserving its independence and territorial integrity". He also went on to say that "the Heads of State/Government of Non-aligned countries meeting in New Delhi between March 7-12, 1983, had occasion to address themselves to Latin American issues. They noted that the final communique issued by the Extraordinary Ministerial Meeting of the Coordinating Bureau of Non-aligned countries in Managua in January 1983, once again confirmed the universal applicability of the principles and policies of Non-alignment and took note with great concern of the continuing tension in the region. They went on to assert that the processes of change in Central America could not be attributed to or explained by an East-West ideological confrontation. Denouncing the new and increasing threat and acts of intimidation and the growing seriousness and increased number of acts of aggression against Nicaragua, particularly the violation of its airspace and territorial waters, utilisation of the territory of foreign countries in and outside the region as bases for aggression and the training of counter-revolutionary forces, and the commission of terrorist acts and sabotage which had resulted in considerable loss of life and property, they considered these as part of a deliberate plan to harass and destabilise Nicaragua. They expressed the view that the cessation of military manoeuvres or demonstration of force will reduce